

S.No.18

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1**
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
05-12-2022 AT 11:00 AM THROUGH VIDEO CONFERENCE

CP(IB) No.227/9/HDB/2022
U/s 9 of IBC, 2016

IN THE MATTER OF:

Sushmitha Enterprises

...Operational Creditor

Vs

M/s Kanakadurga Infrastructures Pvt Ltd

...Corporate Debtor

C O R A M:-

DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SHRI. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)

O R D E R

We have heard Ld. PCS K. Devangi for the OC in part. To hear CD and for reply if any of the OC, matter adjourned to 12.12.2022.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)